

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3719
ANSWERED ON:18.12.2006
TRANSFER OF LAND
Maharia Shri Subhash

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Kendriya Vidyalaya Sangathan has submitted a proposal to the Indian Drugs and Pharmaceuticals limited (IDPL) for transfer of land, building and other infrastructure from where Kendriya Vidyalaya is functioning in IDPL, Rishikesh premises;
- (b) if so, the details thereof;
- (c) whether any modalities have been worked out to transfer the land and building to Kendriya Vidyalaya Sangathan, New Delhi; and
- (d) if not, the reasons therefor and the time by which it is likely to be transferred?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS & MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI B.K. HANPIQUE)

(a)to (d): The land at Rishikesh was made available to the Indian Drugs & Pharmaceuticals Limited (IDPL) by the then Uttar Pradesh State Government on lease basis. IDPL continues to hold the land on lease basis even now.

A proposal to transfer land, building and other infrastructure, including 21 staff quarters , to Kendriya Vidyalaya Sangthan was received in IDPL. The proposal was not pursued as the Kendriya Vidyalaya Sangthan wanted the transfer of land and building free of cost.